

CB-1039
28/11/2020

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

CIRCULAR

Subject: Advisory for self isolation/quarantine.

This office has been intimated that Ms. Asha Ghildiyal, P.A., posted in the court of Sh. Devendra Kumar Sharma, Ld. ASJ, POC SO Court, Shahdara has been tested and found Corona positive on 24.11.2020. It is further informed that said official had lastly attended the court on 21.11.2020.

In view of the above, the In-charge, Care taking Branch, Shahdara District, Karkardooma Courts Complex, Delhi, has been directed to carry out sanitization, disinfection and deep cleaning in the concerned Court room No.5, Judge's Chamber, Ahlmad Room and surrounding areas of the said Court.

Ms. Asha Ghildiyal is advised to isolate/quarantine herself for 14 days w.e.f. 24.11.2020 or as per medical advice and take all necessary precautions as per the government advisory/guidelines.

Any other Officer, person/official who came in close contact of above-said Ms. Asha Ghildiyal is also advised to closely monitor his/her health and take all necessary precautions as per government advisory/guidelines.

This is computer generated copy of circular, hence, signature not required.

**-Sd-
(Yashwant Kumar)
Principal District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi.**

No. 6573-89/D&S/J/SHD/2020

Dated: 25.11.2020

Copy forwarded for information and necessary action to:

1. The Registrar General, Delhi High Court, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. Ld. Principal District & Sessions Judge, East District, District, Karkardooma Courts, Delhi.
4. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
5. Ld. Officer In-charge, Administration Branch, Shahdara District, Karkardooma Courts, Delhi.
6. Ld. CMM, Shahdara District, Karkardooma Courts, Delhi.
7. All the Judicial Officers posted in Shahdara District with the request to convey the same to the officials posted under their kind control.
8. Administrative Officers (Judl.)/Branch In-charges, Shahdara District, Delhi with the request to convey the same to the officials posted under their kind control.
9. The Chief Public Prosecutor, Shahdara District, Karkardooma Courts, Delhi.
10. The DCP, Shahdara District, Delhi for information and necessary action at their end.
11. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with request to intimate the Advocates.
12. The Branch In-charge, Computer Branch, Karkardooma Courts, Delhi for uploading the same on District Court Website.
13. Sh. Ashok Chandra Dhyani, Nodal Officer, Shahdara District, Karkardooma Courts, Delhi.
14. Officer/Official concerned.
15. RS. to the undersigned.
16. R & I Branch, Shahdara District, Karkardooma Courts, Delhi for uploading on LAYERS.
17. In-charge, Care Taking Branch, Shahdara District, Karkardooma Courts, Delhi.

**-Sd-
Principal District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi,**